

TO BE PUBLISHED IN PART II SECTION 3(11) OF GAZETTE OF INDIA

Government of India  
Central Board of Direct Taxes

New Delhi, dated 25.1.1982.

CORRIGENDUM

No. 4432 (F.No 261/2/82 P.T.) In the notification of the Central Board of Direct Taxes No. 1310 (261/21/81-ITD) dated 25.11.1981 regarding the jurisdiction of the ACs at Ahmedabad,

In the schedule against the name of the Appellate Seat, Commissioner of Income-tax All IV, Ahmedabad existing at Serial No. 4, the following should be added:

Circle IV, Ward (Addl.) N, Ahmedabad.

(AJAI SINGH)  
Under Secretary,  
Central Board of Direct Taxes.

Copy to:-

1. The Commissioner of Income-tax, Gujarat I, Ahmedabad.
2. The Manager, Govt. of India Press, Mayapuri, New Delhi.
3. The Registrar, Income-tax Appellate Tribunal, Bombay.
4. ADI (R&S) Bulletin Section, New Delhi.
5. Ad. VI/t.D. Sections.

(AJAI SINGH)  
Under Secretary,  
Central Board of Direct Taxes.

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